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HEADQUARTERS • SIEGE NEW YORK, NY 10017

TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives/Observers to the United Nations and wishes to convey the following:

On **15 July 2010**, the Committee approved the deletion of the entries specified below from its Consolidated List. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

Removed from Al-Qaida individuals Section C

QI.M.118.03. Name: 1: NOORDIN 2: MOHAMMAD TOP 3: na 4: na
Title: na **Designation:** na **DOB:** 11 Aug. 1969 **POB:** Johor, Malaysia **Good quality a.k.a.:** Nordin Mohd. Top **Low quality a.k.a.:** na **Nationality:** Malaysian **Passport no.:** A 9775183
National identification no.: 690811-10-5873 **Address:** Kg. Sg. Tiram, Johor, Malaysia **Listed on:** 9 Sep. 2003 (amended on 23 Feb. 2009, 25 Jan. 2010) **Other information:** Confirmed to have died in Sep. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.

QI.U.48.01. Name: 1: AWEYS 2: DAHIR 3: UBEIDULLAHI 4: na
Name (original script): عويس ظاهر عبيد الله
Title: na **Designation:** na **DOB:** na **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na
Nationality: na **Passport no.:** na **National identification no.:** na **Address:** via Cipriano Facchinetti 84, Rome, Italy **Listed on:** 9 Nov. 2001 **Other information:** na

Removed from Al-Qaida entities Section D

QE.M.13.01. Name: MAMOUN DARKAZANLI IMPORT-EXPORT COMPANY
A.k.a.: a) Darkazanli Company b) Darkazanli Export-Import Sonderposten **F.k.a.:** na **Address:** Uhlenhorsterweg 34 11 Hamburg, Germany **Listed on:** 6 Oct. 2001 **Other information:** na

The names of individuals and entities removed from the Consolidated List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

The Committee approved the de-listings of Aweys Dahir Ubeidullahi and the Mamoun Darkazanli Import-Export Company following its review of the names, as called for in paragraph 25 of Security Council resolution 1822 (2008). This review is conducted with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. Since the update of the Consolidated List on 9 July 2010, the Committee has concluded its review of the following name:

- Islamic Army of Aden (QE.I.9.01.) – review concluded on 9 July 2010

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: <http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fifteenth update of the List in 2010.

15 July 2010